Funds for Mid-day Meal Scheme

2685. SHRI JANARDHANA POOJARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the Mid day Meal Scheme indicating the amount released under the scheme to various States during the last three years; year-wise and State -wise;
- (b) whether it is a fact that requests from the State Governments for release of more funds for meeting the cost of cooking under NP-NSPE 2004 guidelines are pending consideration of the Central Government; and
 - (c) if so, the details in this regard, with special reference to Karnataka?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALIASHRAF FATMI): (a) to (c) Till August 2004, Central assistance under the Mid-day Meal Scheme consisted of (i) supply of free foodgrains, and (ii) reimbursement of transport cost of foodgrains subject to certain ceiling. Cash assistance under the Scheme (mainly to meet cooking cost @Re. 1/- per child per school day) began for the first time w.e.f. 1.9.04. State-wise amounts released to States during 2004-05 to meet cooking cost for the period 1.9.04 to 30.4.05 are given in the Statement (see below). 22 States (including Karnataka) were released full cooking assistance as per their entitlement. Only six States (viz. Jammu & Kashmir, Jharkhand, Mizoram, Punjab, Sikkim and West Bengal) were released a part of their entitlement due to late receipt of their proposals during 2004-05.

Statement

State-wise Additional Central Assistance (ACA) released during 2004-05 to meet Cooking Cost

SI. No.	States	ACA released (Rs. in Crore)
1.	Andhra Pradesh	76.01
2.	Aruanchal Pradesh	2.77
3.	Assam Bihar	23.11
4.		70.82

1	2	3
5.	Chhattisgarh	39.74
6.	Goa	0.60
7.	Gujarat	48.04
8.	Haryana	21.74
9.	Himachal Pradesh	8.45
10.	Jammu & Kashmir	2.47
11.	Jharknand	16.20
12.	Karnataka	65.90
13.	Kerala	24.53
14.	Madhya Pradesh	132.59
15.	Maharashtra	139.97
16.	Manipur	2.19
17.	Meghalaya	5.44
18.	Mizoram	0.64
19.'	Nagaland	2.46
20.	Orissa	73.56
21.	Punjab	7.46
22.	Rajasthan	131.51
23.	Sikkim	0.65
24.	Tamil Nadu	58.19
25.	Tripura	7.02
26.	Uttaranchal	12.34
27.	Uttar Pradesh	170.67
28.	West Bengal	69.93
	TOTAL:	1,215.00

Issuance of duplicate certificates by CBSE

2686. SHRI S.M. LALJAN BASHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that CBSE has obsolete rules and regulations with regard to issue of Duplicate Certificates CBSE exams;
- (b) if so, the reasons for CBSE putting diverse and difficult conditions for a student to obtain a duplicate of any certificate from the CBSE;